



(18)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/195/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Aravindan For Fox Minded & Associates	Counsel for Rep-Lit 1, 2, 4	
2.	K. RAMASAMY	COUNSEL FOR Petitioner	

**ORDER**

Counsels for both the parties are present and prayed for time for arguments. Put up  
on 07.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)